

Defective Case Register from 2025-04-26 to 2025-04-26

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/12222/2025	BIJAYA KUMAR BEHERA 1	2025-04-26	1. Date of order not correctly furnished in line no.4 of the page no.4.
2	D-WP(C)/15477/2025	DESHA RANJAN RATH	2025-04-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-WP(C)/15471/2025	AMIYA KUMAR MOHANTY	2025-04-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.24 28 29 30 54 and 59 not neat and legible.2.As per Annexure-1,1/A,1/B, Date not mentioned in para-1 of the petition.3. Date of representation under Annexure-11 does not tally with Index.
4	D-LAA/16977/2025	NIRANJAN SINGH (1)	2025-04-26	8-CAUSE TITLE NOT IN ORDER. 1.C.Fee Payable not furnished in the Memo. of Appeal and in the I.A for time.2.Appellants No-3 and 4 8 to 10 A-12 were impleaded as Parties Vice deceased Petitioner No-4 8 and 10 of the Trial Court respectively not yet substituted.
5	D-WP(C)/15459/2025	PRASANTA KUMAR PANDA	2025-04-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the deponent on affidavit not furnished in petition and I.A.2. Page nos.22 and 24 not neat and legible.3. Index petition and Book mark not correctly page marked after page no.22.
6	D-CMP/16806/2025	AJAYA KUMAR DASH	2025-04-26	3-AUTHENTICATION FEE IS DEFICIENT.
7	D-WP(C)/15416/2025	SHASHANKA SHEKHAR PATRA	2025-04-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. code no . not indicated in the index.2.Resolution dtd.22-5-2024 in annex.2, not tally with index.
8	D-WP(C)/14982/2025	SANJIB KUMAR BHANJADEO	2025-04-26	.Petition not correctly addressed to Honorable Court
9	D-WA/12297/2025	NILAMADHAB SARKAR	2025-04-26	1. Period of Delay 02 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 3/- not paid

10	D-WP(C)/15134/2025	SATRUGHNA DASH	2025-04-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Declaration Not Indicated in the Affidavit.
11	D-WA/12298/2025	NILAMADHAB SARKAR	2025-04-26	1. Period of Delay 02 days delay.
12	D-FAO/17262/2025	SOUMYA JYOTI BISWAL	2025-04-26	1.D.C.F of Rs 6/ to be paid 1-undertaking for filing of english translation copy of odiya annexure not furnished. 2-good grounds certificate not furnished
13	D-ABLAPL/12495/2025	AKSHAYA KUMAR SUBUDHI	2025-04-26	1.The name of the petitioner in the Cause Title,V.Nama not correctly mentioned. 2.The Address of the petitioners not mentioned in V.Nama.
14	D-ABLAPL/12492/2025	RABINDRA NATH PRUSTY	2025-04-26	Reference certificate is not proper.
15	D-ABLAPL/12403/2025	AJIT KUMAR PANDA	2025-04-26	1.P.S.Case no.220/2025 not tally with cause title.
16	D-ABLAPL/12553/2025	BISWARANJAN DALAI	2025-04-26	para 2 of affidavit not correctly furnished.
17	D-WP(C)/17158/2025	PRASANT KUMAR MISHRA	2025-04-26	Page No 32 33 34 36 37 and 38 not neat and legible.
18	D-WP(C)/17152/2025	PRASANT KUMAR MISHRA	2025-04-26	Annexure -3 series not neat and legible
19	D-CMP/16814/2025	KUNJA SUNDAR DAS	2025-04-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
20	D-CRLMC/10864/2025	ABHILASH MISHRA	2025-04-26	1. Name of the PS and PS case number not mentioned in the petition.
21	D-CRLMC/11682/2025	DIBYENDU CHAKRABARTY	2025-04-26	C. copy of annexue 1 and 2 not filed.
22	D-CRLMC/11696/2025	ABHILASH MISHRA	2025-04-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-CRLMC/11725/2025	ANJAN PATNAIK	2025-04-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the deponent on affidavit does not tally with cause title.2.Page nos.23 to 33 not neat.Put up for further S.R. after filing of C.Copy of rejection order dated 21.01.2025 under Annexure-1
24	D-CRLMC/11753/2025	PRAVASH CHANDRA JENA	2025-04-26	1.As per Annexure-1 C.Copy of F.I.R. not filed.
25	D-CRLMC/11760/2025	AMITAV TRIPATHY	2025-04-26	1. Put up for S.R. after filing of C.Copy of order dated.23.08.2023 under Annexure-3.
26	D-WP(C)/15415/2025	SHASHANKA SHEKHAR PATRA	2025-04-26	1. Code no. not mentioned in the index.2. Date of resolution in para.3 of

				petition not tally with annex.2.
27	D-CRLREV/12368/2025	TUKUNA KUMAR MISHRA	2025-04-26	certificate in support of good grounds not furnished.
28	D-CRLMC/11646/2025	JYOTIRMAYA SAHOO	2025-04-26	C. copy of annexure-1 not filed.
29	D-WP(C)/15395/2025	RITURANJAN CHHOTARAY	2025-04-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 15 and 16 25 and26 not neat.
30	D-WP(C)/13697/2025	PURNA CHANDRA MISHRA	2025-04-26	Page no 12 not legible
31	D-WP(C)/15938/2025	JYOTIRMAYA PRASAD BEHERA	2025-04-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
32	D-CRLMC/10857/2025	BIDYALOK MOHAPATRA	2025-04-26	1.Name of the village/at and age of the petitioner in cause title not tally with affidavit.
33	D-CRLMC/11680/2025	MANOJ BIHARI DAS	2025-04-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 14-NOT PROPERLY INDEXED. AB not mentioned in index.C. copies of FIR not filed.
34	D-WP(C)/15939/2025	JYOTIRMAYA PRASAD BEHERA	2025-04-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-WP(C)/14642/2025	G.P.DUTTA	2025-04-26	1. provision of law not correctly furnished. corrected cause title not filed. 2. .Subject Code incorrectly Mentioned
36	D-ABLAPL/12752/2025	SURYAKANTA DWIBEDI	2025-04-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of petitioner no. 17 not tally with cause title.
37	D-ABLAPL/12633/2025	DIPTI RANJAN BHOKTA	2025-04-26	1.In the Date Chart,one of the dates not mentioned correctly. 2.The name Pattamundai not correctly mentioned in Synopsis,Date Chart,Cause Title and in the petition.
38	D-BLAPL/12259/2025	DIBYAJYOTI SAHOO	2025-04-26	Jailor not attested signature of petitioner in V.Nama.
39	D-MACA/16755/2025	ADAM ALI KHAN	2025-04-26	Period of Delay 6 days
40	D-CRLREV/11865/2025	AKSHAYA KUMAR JENA	2025-04-26	Copy of Trial Court Judgement / Order - c.copy not filed Appellate Court /Revisional Order Judgement - c.copy not filed 3.welfare fund of Rs 50/ not paid 4.put up for SR after filing of certified copy of trial court and appellate court judgment
41	D-RVWPET/16318/2025	SUSANTA DASH	2025-04-26	AU fee Rs 2.25/- not paid

42	D-CRLREV/12206/2025	TARA PRASAD MOHAPATRA	2025-04-26	vernacular certificate not furnished in affidavit . criminal appeal case no not correctly furnished in cause title under heading in the matter of.
43	D-RVWPET/16602/2025	JAYANTA KUMAR KHANDAYATRAY,A.S.C	2025-04-26	Provisional law incorrect in cause title and para -10 o f the body.
44	D-CRLMC/12362/2025	SURYAKANTA DWIBEDI	2025-04-26	1.Provision of Law not correctly furnished.
45	D-RVWPET/16200/2025	RAJAKISHORE SAHOO	2025-04-26	AU fee Rs 2.25/- not paid
46	D-WP(C)/16963/2025	SATYAJIT MOHAPATRA (2)	2025-04-26	1)Page No. 15 neat copy not filed. (2) Page No. 18 pagination two times and Page No.19 and 21 not with record.
47	D-WP(C)/15863/2025	RANJIT SAMAL	2025-04-26	In affidavit the petitioner surname spelling is wrong
48	D-WP(C)/15173/2025	JUDHISTHIR SAHOO	2025-04-26	Hologram of Rs 50/- and LAA Welfare of Rs 10/- not affixed in V.NAMA
49	D-WP(C)/15175/2025	SANATAN DAS	2025-04-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D-WP(C)/15240/2025	PRAMOD KUMAR NAYAK	2025-04-26	Page No 16 17 and 22 not neat and legible.
51	D-WP(C)/15226/2025	SUSANTA KUMAR JETHY	2025-04-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-MACA/16524/2025	G.P.DUTTA	2025-04-26	Period of Delay 67 days
53	D-MACA/16550/2025	GIRIJA PRASAD DUTTA	2025-04-26	1. Period of Delay 30 days
54	D-MACA/16536/2025	RIMJHIMBALA PATI	2025-04-26	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
55	D-MACA/15946/2025	PRADEEP KUMAR MISHRA	2025-04-26	1. Period of Delay 3 days
56	D-WP(C)/15170/2025	SATRUGHNA DASH	2025-04-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Declaration Not Indicated In The Affidavit
57	D-BLAPL/12477/2025	TARINI PANIGRAHI	2025-04-26	Synopsis date chart and Bail application page no. 1 to 5 not mention in Index.
58	D-WP(C)/15410/2025	PRATIMA NAYAK	2025-04-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos . 12 13 and 14 not neat.
59	D-BLAPL/12472/2025	BIKASH KUMAR DASH	2025-04-26	Karmu Minz and Deepak Nayak signed by V.nama are not party in this case
60	D-WP(C)/15436/2025	SAROJ KUMAR DASH	2025-04-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 12 15 and 17 are not neat.

61	D-CRLMC/11679/2025	NIRANJAN PANDA	2025-04-26	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. GR case number not correctly furnished in para no.4. 2. Name of the father and address in cause title not tally with affidavit.
62	D-CONTC/15672/2025	ADV.	2025-04-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-WP(C)/15464/2025	SANJAY KUMAR PATTANAİK	2025-04-26	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.23 not legible.2. Deficit Court fee of Rs.36/- not paid on the petition.
64	D-CRLMC/11788/2025	JAGAJIBAN PRADHAN	2025-04-26	This case may be registered as Criminal Revision
65	D-WP(C)/15508/2025	TAPAN KUMAR BISWAL	2025-04-26	1.page 21 not legible. 2..Receipt Showing Serv.copy To cg not Filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 26-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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